

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 170 of 2014

Dated : 16th July, 2015

In the matter of:

Gujarat Urja Vikas Nigam Ltd.

.... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors.

....Respondent(s)

Counsel for the Appellant(s) : None

Counsel for the Respondent(s) : None

ORDER

Bench did not assemble today.

Matter is posted for further hearing on **03rd August, 2015.**

Court Master

sh